

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

34

C.P No. 1126/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Sherebanu S. Khorakiwala & Anr.
V/s.
Wodehouse Capital Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Nikita Vardhan i/b Kanga & Co for Respondent	Advocate	
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2.	Nimay Dave, Counsel Farzana Datar, Advocate i/b Mulla & Mulla for Applicant		
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Date later by
Consent of both
parties




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COMMON ORDER

C.P. No. 1126/I&BC/NCLT/MB/MAH/2017

C.P. No. 1127/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **13.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
24.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)